

ITEM NO.25

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s)6998-6999/2022

(Arising out of impugned final judgment and order dated 18-01-2022 in CRLRP No. 19/2021 18-01-2022 in CRLRP No. 20/2021 passed by the High Court Of Manipur At Imphal)

CENTRAL BUREAU OF INVESTIGATION(CBI)

Petitioner(s)

VERSUS

MAYANGLAMBAM (N) NAOREM (O) MANIMACHA DEVI ETC

Respondent(s)

(FOR ADMISSION and I.R. and IA No.106343/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

WITH

SLP(Crl) No. 6500/2022 (II)

IA No. 96666/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Crl) No. 7097/2022 (II)

Date : 10-10-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mrs. Aishwarya Bhati, A.S.G.  
Mr. Vikramjeet Banerjee, A.S.G.  
Ms. Priyanka Das, Adv.  
Mr. Merusagar Samantaray, Adv.  
Mr. B K Stija, Adv.  
Ms. Vishakha, Adv.  
Mr. P S Sudheer, Adv.  
Mr. Nachiketa Joshi, Adv.  
Mr. Shuvodeep Roy, Adv.  
Ms. Chitrangda Rastaravara, Adv.  
Mr. Gibran Naushad, Adv.  
Mr. Aditya Vikram, Adv.  
Mr. Arvind Kumar Sharma, AOR  
Mr. Sabarish Subramanian, Adv.  
Ms. Ritu Apurva, Adv.

For Respondent(s) Mr. Sahil Tagotra, AOR  
Mr. Abhivyakti Banerjee, Adv.  
Ms. Abhivyakti Banerjee, Adv.

Ms. Gajendra Singh Negi, Adv.  
Mr. Gajendra Singh Negi, Adv.

Mr. Amrendra Kumar Mehta, AOR  
Ms. Gunjan Kumari, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Having heard the learned ASG for the petitioner(s) as also the learned counsel for the respondent(s) and on taking note that the order relates to an interim custody of the seized articles, we see no reason to interfere at this stage. However, question of law, as sought to be put forth, are left open to be considered if it arises in a situation in a particular case. All contentions in that regard are left open.

Petitions are accordingly, disposed of along with the pending application(s), if any.

(NISHA KHULBEY)  
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)  
ASSISTANT REGISTRAR